

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH : NEW DELHI.

OA 2695/97

(b)

New Delhi this the 22th day of April, 1998.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)
Hon'ble Shri K. Muthukumar, Member (A)

Dr. T. M. Biswas
S/O Late Shri L. M. Biswas,
R/0 1675, Gulabi Bagh, Delhi.
(By Advocate Shri. Shankar Raju) ..Applicant

vs

1. Govt. of NCT Delhi
through Chief Secretary, 5,
Sham Nath Marg, Delhi-54.
2. Principal Secretary (Health and Family Welfare),
Govt. of NCT of Delhi,
5, Sham Nath Marg, Delhi-54.
3. Dr. L. L. Aggarwal,
Presently looking after of charge of
Medical Superintendent
Aruna Alas Ali Hospital,
Rajpur Road, Delhi-54.
4. Shri M. M. Bajaj,
Administrative Officer (Health),
as well as Administrative Officer
Aruna Alaf Ali Hospital,
Rajpur road, Delhi-54. ..Respondents

(By Advocate Mrs Avnish Ahlawat, learned
counsel through proxy counsel Ms Richa Kapur)

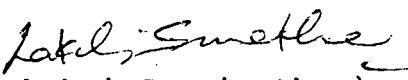
O R D E R (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri Shankar Raju, learned counsel submits that
this case has become infructuous as the applicant
has retired from service on 31.3.98.

2. In the above circumstances, this OA is dismissed
as having become infructuous. No order as to costs.


(K. Muthukumar)
Member (A)


(Smt. Lakshmi Swaminathan)
Member (J)